

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/37/2017  
NAME OF THE PETITIONER : VIJAYAKUMAR K KHATRI  
NAME OF THE RESPONDENT : SAI FORGE PVT LTD & 2 OTHS.  
UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
	SHARANYA VAIDYANATHAN FOR T. POORNAM	PETITIONER	Sharanya.V
	Periyadarshini Alcrist Jeeva Keethu For T.K. Bhaskara	Counsel for Respondents	

**ORDER**

Counsels for both the parties are present. Counsel for the Petitioner prayed for adjournment. At request, matter is adjourned. Put up on **22.11.2017 at 10.30 A.M.**

—Sd/—  
MEMBER (TECHNICAL)  
ghk

—Sd/—  
MEMBER (JUDICIAL)